

India and Bangladesh have put in place mechanisms, including a Coordinated Border Management Plan signed in July, 2011, to address issues arising from illegal border crossings to enhance cooperation between the border guarding forces of the two countries.

During the 2nd Meeting of the Joint Consultative Committee co-chaired by External Affairs Minister that was held in Dhaka from 16-17 February, 2013, the two sides, *inter-alia*, stressed on effective implementation of the Coordinated Border Management Plan (CBMP), including regular coordination and exchange between the nodal officers at different levels for better border management to prevent cross border criminal activities, illegal movement and early completion of fencing of vulnerable patches along the border.

PPPAC proposal for four-laning of NH-211

*152. DR. BHARATKUMAR RAUT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Maharashtra Government has submitted a project to Central Government for sanctioning of Public Private Partnership Approval Committee (PPPAC) proposal for inclusion of four laning of National Highway No. 211 in the State;

(b) the reasons for delaying the approval in spite of finalization of feasibility report by the National Highways Authority of India (NHAI) for the Solapur-Yedeshi-Aurangabad-Dhule NH-211; and

(c) the present status of the proposal and by when the sanction of PPPAC proposal for inclusion of this project under the National Highways Development Project (NHDP) in Work Plan 2012-13 is to be accorded?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI C.P. JOSHI):

(a) No, Sir.

(b) and (c) The up-gradation of NH-211 from Solapur to Dhule is envisaged by Government of India through NHAI under NHDP-IV in three Sections *viz.* (i) Solapur-Yedeshi, (ii) Yedeshi-Aurangabad and (iii) Aurangabad-Dhule. All the three projects (excluding Autram Ghat section from km. 376.0 to km. 390.0) are in the different stages of appraisal. The time taken in referring the projects to PPPAC after completion of feasibility report is the normal time required for due diligence such as adequacy of the proposal, availability of land, traffic volume, mode of implementation etc. All the above three projects are included in work plan of 2012-13.